

National Company Law Tribunal


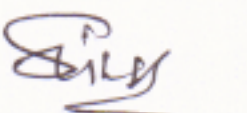
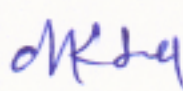
Allahabad Bench

CP NO. 90/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: Refrac Consultants & Securities Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 38(1) of the Companies Act of 2013

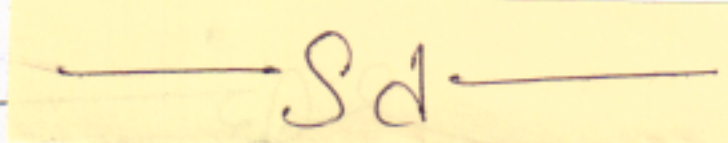
Sl. NO.	Name	Designation	Representation	Signature
1.	D.P. Tripathi	Adv	Petitioner	
2.	R.K. Parashar	Adv	Petitioner	
	Mukesh Kumar	Adv	Respondent	

CP No.90/ALD/2016

Sh. D.P. Tripathi, Advocate for the petitioner. Sh. Mukesh Kumar, Advocate for respondent company. The respondent files reply /comments in the present matter. The report of ROC on the current status or affair of the company is still awaited. Therefore, Registry is directed to issue a reminder by communicating a copy of this order to the ROC.

Meanwhile, the petitioner is also at liberty to file reply/ rejoinder. A copy of petition and reply be sent to the office of ROC to enable the later to prepare its report.

The matter be listed on 15th September of 2017.



Date: 25.08.2017

Shri H.P. Chaturvedi (Member (Judicial))

Typed by
Md.Zaid